

W.P.(C) No. 2746 of 2016
03. 22.03.2016 Learned counsel for the petitioner submits that he has already
taken steps for issuance of notice by Speed Post with A.D. on 21.3.2016.
Office may accept the same and proceed accordingly.

(VINEET SARAN)

CHIEF JUSTICE

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(DR. B.R. SARANGI)

JUDGE

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